

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

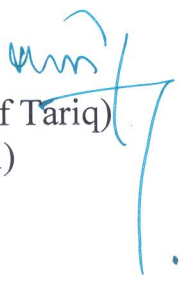
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/230/2016
NAME OF THE PETITIONER(S) : Mrs. Ramalakshmi
NAME OF THE RESPONDENT(S) : M/s Texline Fabrics India Private Limited & 3 others
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Desikan, B. A.K. Mysamy Associates	R ₁ - R ₂ R ₃ , R ₄ .	Desikan, B.
2.	R. Sivasubramanian	- For Petitioner.	R. Sivasubramanian

ORDER

Counsel for petitioner present. Counsel for respondents present reports that he is not going to file sur rejoinder and prays time for final arguments. At request, time is enlarged. Put up on 8.12.2016 at 10.30 A.M.


(Ch Mohd Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)